



Broadband over Cable TV network

- NDCP 2018 envisions to Propel India towards digital economy by 2025
- Fixed Broadband - accounts for only 4.1% of India's internet access
- Multi System Operators (MSOs) have laid ~30,000 km of OFC
- Majority of homes are reached by MSOs via fixed line coaxial cable, which can be quickly upgraded to carry high-speed broadband – Significant Last Mile Connectivity outreach
- International experience too suggests provision of broadband services is an attractive business avenue for the cable TV sector.
- License mandatory for Broadband
- UL provision – TSP may provide internet service by using the Cable Network of authorized Cable Operator, as last mile linkage, subject to applicable Cable Laws (The Cable Television Networks (Regulation) Act, 1995) as modified from time to time. In rural areas Cable Operator can be appointed as franchisee to use last mile.

Policy Need, Resource Strength & Intent All Present
Hence, Clear Opportunity - both with or without Telecom License

Building Blocks

- MSOs can take benefit of DoT gazette notification issued on November 18, 2016 on Right of Way certainly it they are ISP
- Cable Operators but also can build a case for the same as franchisee of a Licensee.
- TSPs and Cable Operators need to together work on business models that will enhance their revenues by providing additional bouquet of new services at a cost effective price and also increase government's revenues.
- TSPs can save RoW, Last Mile and Spectrum costs
- MSOs and Cable Operators can utilize capacities and have additional segment of revenues at no additional costs
- Customers can be educated on nature and grade of service

Resource present and ready for more extraction for consumer and larger good

Thank you